

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3181 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati high Court,  
Aizawl Bench, Aizawl.

Dated Guwahati, <sup>2<sup>nd</sup> August</sup> 2 July, 2021.

Sub:- Casual leave.

Ref:- Your letter dated 29.07.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District for casual leave for two days on 29.07.2021 & 30.07.2021 along with station leave permission, has been granted. The Chief Judicial Magistrate, Lunglei District will remain in charge of his Court and office in his absence.

Shri Guite may be informed accordingly.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo no.HC.VII-21/2008/ 3182 /A. dtd. --- 2.8.2021  
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.

6/2/21  
**JT.REGISTRAR (VIGILANCE)**  
Rda